

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.204**

IA-2655/2022 IA-4279/2022

In

IB-731(ND)/2021

**IN THE MATTER OF:**

M/s. Safety Energy Solution Pvt Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. S-Tech Hotels & Resort India Pvt Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 26.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Kunal Godhwani, Advocate

For the Respondent : Mr. Deepak Kapoor, Advocate

**ORDER**

Heard Ld. Counsel appearing for the Applicant and Ld. Counsel appearing for the Respondent.

List the matter on **12.05.2023**.

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**